

SHRI PRAKASH JAVADEKAR (Maharashtra): Sir.....

MR. DEPUTY CHAIRMAN: You have to only associate. ...*(Interruptions)*... There is some technical problem. See, all Special Mentions have to be scrutinized. Since you have to only associate, your text has not be scrutinized. So, you just associate. ...*(Interruptions)*... I am telling you that the Secretariat has not scrutinized the text.

श्री प्रकाश जावडेकर: सर, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूँ, लेकिन असोसिएट करते हुए मैं एक मुद्दे के बारे में बताना चाहता हूँ कि ये तीस हजार कर्मचारी हैं, लेकिन 14 साल में आज तक उनकी सर्विस कंडीशंस की तय नहीं हुई हैं। सर, अगर हम 14 साल तक उनके नियम ही नहीं बनाएंगे तो हम कानून किसलिए बनाते हैं? इसलिए मैं इतना ही कहना चाहता हूँ कि क्या एक नया कानून बनाना पड़ेगा कि कानून बनने के बाद नियम एक साल में बनने चाहिए? जब नियम बनेंगे तो सेक्शन 11 के अमेंडमेंट की जरूरत ही नहीं रहेगी। सर, आखिर प्रसार भारती किसकी जिम्मेदारी है?

MR. DEPUTY CHAIRMAN: That is different. You can raise it in a different form.

श्री प्रकाश जावडेकर: लेकिन यह विषय इतना important है...(व्यवधान)...

MR. DEPUTY CHAIRMAN: You just associate.

श्री प्रकाश जावडेकर: उन कर्मचारियों को न्याय मिलना चाहिए, यही कहकर मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूँ। धन्यवाद।

**Demand to take measures to check the increasing number of
cancer patients in certain regions of Punjab**

SHRI H.K. DUA (Nominated): Sir, the Train No. 339 leaves every night from Abohar to reach Bikaner next morning. Over a period of time, it has come to be known as [Cancer Train]. This train has acquired this dubious reputation simply because nearly 100 cancer patients travel by it from Punjab to Bikaner for diagnosis and treatment at the Acharya Tulsi Regional Cancer Treatment and Research Institute, Bikaner.

The patients and their families travel as long as 350 kilometers every day from Abohar to Bikaner, picking up cancer patients and their families from other stations in the Southern Punjab districts. After diagnosis or treatment, they return to their villages and small towns of the entire Malwa tract. Those who have travelled by this train come back with different stories about the patients suffering from cancer. Some exude a hope of better life and others years of despair ahead.

Some preliminary research has been carried out about the prevalence of widespread cancer in Southern Punjab, which is rich in agriculture, particularly, in growing cotton for the rest of the country. Researches done so far tend to suggest that pesticides and fertilizers that are being widely used and the consequent pollution of the water is leading to cancer in Southern Punjab. The highly affected districts are said to be Ferozepur, Faridkot, Moga, Mansa, Barnala and Bhatinda.

I request the Health Minister to take steps for setting up a big cancer hospital in Southern Punjab so that patients don't have to travel all the way from Abohar to Bikaner for cancer treatment.

There is also a need for detailed study to be carried out as to why the incidents of cancer are so high in the entire Southern region of Punjab. I hope the Government, the Health Ministry, in particular, will take necessary steps urgently.

SHRI AVINASH RAI KHANNA (Punjab): Sir, I associate with the Special Mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: Yesterday, we also had a question on this.

SHRI TARUN VIJAY (Uttarakhand): Sir, I associate with the Special Mention made by the hon. Member.

SHRIMATI BIMLA KASHYAP SOOD (Himachal Pradesh): Sir, I associate with the Special Mention made by the hon. Member.

MISS ANUSUIYA UIKEY (Madhya Pradesh): Sir, I associate with the Special Mention made by the hon. Member.

SHRI BALWINDER SINGH BHUNDER (Punjab): Sir, I associate with the Special Mention made by the hon. Member.

**Demand to address the problems being faced by the family of
Ramdhari Singh 'Dinkar', a National Poet**

श्री राम कृपाल यादव (बिहार): महोदय, मैं आज सदन में एक अत्यन्त महत्वपूर्ण विषय को उठाना चाहता हूँ। विषय राष्ट्रकवि श्री रामधारी सिंह दिनकर जी के परिवार के साथ हो रहे अन्याय से संबंधित है। सन् 2011 में राष्ट्रकवि रामधारी सिंह "दिनकर" का जन्म शताब्दी वर्ष है। इस अवसर पर सारा देश उनके योगदान को स्मरण कर रहा है। किन्तु उनके जन्म स्थान, बिहार प्रदेश में पटना के इनके आवास पर कुछ प्रभावशाली लोग जबरन कब्जा किए हुए हैं और दिनकर जी के परिवार के लोग दर-दर भटक रहे हैं, न्याय की गुहार लगा रहे हैं तथा वे मुख्य मंत्री जी से फरियाद भी कर चुके हैं, लेकिन सरकार दिनकर जी के परिवार को न्याय नहीं दिला पा रही है। मैं दिनकर जी की दो पंक्तियाँ कहना चाहता हूँ:—

“दो न्याय अगर तो आधा दो,
और उसमें से अगर बाधा हो,
तो दे दो केवल पांच ग्राम,
रखो अपनी धरती तमाम,
हम वही खुशी से खाएंगे,
परिजन पर असि न उठाएंगे।”

दिनकर जी के बारे में कुछ कहना बहुत ही कम होगा। वे तो अपनी लेखनी के माध्यम से सदा अमर रहेंगे। वे इस सदन के सदस्य थे। अतः सदन को उनके परिवार के साथ हो रहे अन्याय के प्रति जिम्मेदार होना